12.02 1/2 hrs.

PRESENTATION OF PETITION

[Translation]

LT. GENERAL PRAKASH MANI TRIPATHI (DEORIA): Mr. Speaker, Sir, I present a petition signed by Vice Admiral (Retd) R.B. Suri Vice President, Navy Foundation, New Delhi, Major Gen. (Retd.) S.C. Suri and others regarding anomalies arising out of the recommendations of the fifth Pay Commission in respect of pay, allowances, pension and status of serving Armed Forces Personnel and Ex-Servicemen with reference to the comparable categories of other Central Government Employees.

12.03 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 11th August, 1997 will consist of:-

- 1. Consideration of any item of Government Business carried over from today's Order Paper.
- 2. Further discussion and voting on Supplementary Demands for Grants (Railways) for 1997-98.
- 3. Consideration and passing of the Essential Commodities (Special Provisions) Amendment Bill, 1997.
- 4. Discussion on the Statutory Resolution seeking disapproval of the Out-of-Turn Allotment of Government Residences (Validation) Ordinance, 1997 and consideration and passing of the Out-of-Turn Allotment of Government Residence (Validation) Bill, 1997.
- 5. Consideration and passing of the Constitution (Eighty-first Amendment) Bill, 1996.
- 6. Consideration and passing of the Indira Gandhi National Open University (Amendment) Bill, 1997 as passed by Rajya Sabha.

MR. SPEAKER: Shri Rajiv Pratap Rudy.

(Interruptions)

[Translation]

SHRI NITISH KUMAR (BARH): What happened to Members' salary?

[English]

MR. SPEAKER: Please do not raise it again and again. It is not nice. Why are you raising it again and again?

(Interruptions)

MR. SPEAKER: I do not think such things should be raised on the floor of the House again and again. There is a limit.

(Interruptions)

MR. SPEAKER: I think the Members can go to the Minister and talk to him. Please do not raise it on the floor of the House.

SHRI RAJIV PRATAP RUDY (CHHAPRA): Sir, the following items may be included in the next week's agenda. ...(Interruptions)

MR. SPEAKER: It was placed before the Business Advisory Committee. In fact, in the last week as accepted one. So, you might get your chance. Please read it.

SHRI RAJIV PRATAP RUDY: Sir, the following items may be included in the next week's agenda:-

- 1. To discuss the poor growth of social forestry in the country after introduction of Jawahar Rozgar Yojana.
- 2. To discuss the falling standards of medical health especially related to sexually transmitted diseases etc. in rural women of India.

[Translation]

SHRI ATAL BIHARI VAJPAYEE (LUCKNOW): Mr. Speaker, Sir, with your permission, I would like to draw the attention of the House towards an important issue.

[English]

MR. SPEAKER: Can it be after the submissions are over?

SHRI ATAL BIHARI VAJPAYEE: Yes, Sir.

PROF. JITENDRA NATH DAS (JALPAIGURI): Sir, the following items may be included in the next week's agenda:

- (1) Need to increase the Support Price of raw jute and to provide more amount to Jute Corporation of India to procure jute from the producers to save the farmers from distress sale.
- (2) Need to set up food processing industries in the districts of Maldah, Jalpaiguri, Coochbehar and Darjeeling as plenty of raw materials are available to set up such industries.

[Translation]

SHRI JAI PRAKASH AGARWAL (CHANDNI CHOWK-DELHI): Mr. Speaker, Sir, the following two Items may kindly be included in the next weeks agenda:-

1. There are a large number of educational institutions in the country including National Capital Delhi which have deposited P.F. worth crores of rupees in the banks and which are indulged in gross misappropriation of P.F. subscription of teachers and employees. Need to check mis-appropriation of P.F. contribution of teachers and employees.